

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 28/2017
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 22.03.2017

NAME OF THE COMPANY:

Manit Steel
V/s
Amrapali Infrastructure Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 433(e),433(f)&434(1)(a)

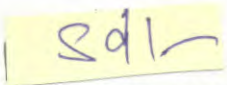
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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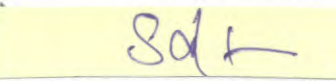
ORDER

Learned Counsel for the petitioner requests for two weeks time to file the
compliance affidavit.

Let the needful be done within two weeks.

List on 26.4.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
22.3.2017